

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/336(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	IDBI BANK LIMITED VS SUNITA BARDIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] for financial creditor

Mr. Debasish Chakrabarti, Adv.

Mr. Snehasish Chakraborty, Adv.

Mr. Shaunak Mitra, Adv.] for RP

Mr. S. Jain, Adv.

Mr. Mainak Bose, Adv.] for PG

Ms. U. Chakraborty, Adv.

Mr. R. Sharma, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. At request, list this matter for hearing **on 24.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**